Annexure-7

Name of the corporate debtor: RBEP Entertainment Private Limited (In CIRP)

Date of commencement of CIRP: 14-10-2025

List of Creditors Updated on: 27-07-2026

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Sales Tax, Govt. of Maharashtra, Mumbai	Maharashtra State Government	28-11-2025	₹ 89,03,497.00	₹ 89,03,497.00	-	-	-	No	-	-	-	-	-	The claim has been admitted.
2	Assistant Commissioner, Division-III, CGST & C. Ex Mumbai West, Maharashtra	Maharashtra State Government	31-01-2026	₹ 10,98,37,317.00	₹ 10,98,37,317.00	-	-	-	No	-	-	-	-	-	The claim has been admitted.
3	Employees' Provident Fund Organisation (EPFO through Regional Provident fund Commissioner-II)	Maharashtra State Government	21-04-2026	₹ 70,645.00	₹ 0.00	-	-	-	No	-	-	-	-	70,645.00	Claim under verification.
4	Govt. of India, Income Tax Department, Through Deputy Commissioner of Income Tax (TDS) Circle-2(1), Mumbai	Government of India	13-07-2026	₹ 76,07,33,665.00	₹ 0.00	-	-	-	No	-	-	-	-	76,07,33,665.00	Claim under verification.
	Total			**₹ 87,95,45,124.00**	**₹ 11,87,40,814.00**	**-**	**0.00**	**0.00**	**-**	**0.00**	**0.00**	**0.00**	**0.00**	**₹ 76,08,04,310.00**	

Note: The claims have been admitted based on the documents and information submitted by the respective claimants. Further, the Resolution Professional has yet to receive certain information and documents from the Suspended Board of Directors. Accordingly, the amounts admitted are subject to change or modification upon receipt and verification of the additional information and documents from the Suspended Board of Directors.

Further, certain claims are presently under verification, as the Resolution Professional has sought additional supporting documents and information from the respective claimants, which are awaited.